

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3301  
ANSWERED ON:05.08.2016  
Norms for Online Insurance Scheme  
Pandey Shri Hari Om

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Insurance Regulatory and Development Authority of India has notified any new norms for online insurance scheme in recent past;
- (b) if so, the details thereof; and
- (c) the extent to which these new norms are likely to be helpful to grow the financial/ insurance sector of the country?

**Answer**

Minister of State in the Ministry of Finance

(a) to (c) Insurance Regulatory and Development Authority of India (IRDAI) has not notified any new norms for online insurance scheme in recent past. However, IRDAI has notified IRDAI's (Insurance of e-Insurance Policies) Regulations, 2016 on 13th June 2016, and IRDAI's (Maintenance of Insurance Records) Regulations, 2015 on 12th August 2015.

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